

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/25734/2025 BLAPL/8930/2025	AKSHYALALJI CHOUHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PATNAGARH /208 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000873/2024
2	D-BLAPL/25752/2025 BLAPL/8931/2025	MANOJ DAS @ NANDA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	PURI SADAR /415 /2025 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000541/2025
3	D-BLAPL/25753/2025 BLAPL/8932/2025	LUDU @ BISWA RANJAN PATRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	GOP /224 /2023 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000055/2024
4	D-BLAPL/25724/2025 BLAPL/8933/2025	RADHAMADHAB PANDA VS STATE OF ODISHA	ARPIT SIKDAR VS	TIKABALI /125 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama) Spl/0000116/2025
5	D-BLAPL/25732/2025 BLAPL/8934/2025	AKSHYALALJI CHOUHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PATNAGARH /176 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000743/2024
6	D-BLAPL/25702/2025 BLAPL/8935/2025	RAJESH DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MANGALA BAG /141 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000372/2025
7	D-BLAPL/25755/2025 BLAPL/8936/2025	SANIA @ KHAGENDRA JENA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /647 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001214/2025
8	D-BLAPL/25756/2025 BLAPL/8937/2025	MIRJA FAZAL BAIG VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NEMALO /131 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000233/2025
9	D-BLAPL/25012/2025 BLAPL/8938/2025	PRIYA RANJAN SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0000866/2025
10	D-BLAPL/25311/2025 BLAPL/8939/2025	RAGHUNATH SAHU @ RAJ VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	NANDANKANAN /256 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001315/2025
11	D-BLAPL/25423/2025 BLAPL/8940/2025	SHYAM SUNDAR NAYAK @ NAIK @ NANDA VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	G.R.P.S. /94 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000950/2025

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12	D-BLAPL/25765/2025 BLAPL/8941/2025	SUBASH MAHARANA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	COLLIERY /391 /2025 SPECIAL JUDGE (POCSO), ANGUL(Angul) Spl/0000043/2025
13	D-BLAPL/25688/2025 BLAPL/8942/2025	SAMUEL RAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /91 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000078/2023
14	D-BLAPL/25279/2025 BLAPL/8943/2025	SUBHALAXMI ROUTA @ NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BERHAMPUR SADAR /303 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001031/2025
15	D-BLAPL/24648/2025 BLAPL/8944/2025	BENUDHAR KUMBHAR @ BUCHU KUMBHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /99 /2025 SPECIAL JUDGE (POCSO), BALANGIR(Balangir) Spl/0000019/2025
16	D-BLAPL/24414/2025 BLAPL/8945/2025	RASANANDA KANDEYANG VS STATE OF ODISHA	SARADA PRASAD DASH VS	MOHULDIHA /72 /2022 A.D.J.,KARANJIA(Mayurbhanj) ST/0000021/2023
17	D-BLAPL/25887/2025 BLAPL/8946/2025	KUNILATA SAMAL VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	NAIKANI-DIHI /113 /2025 SPECIAL JUDGE (POCSO), BHADRAK(Bhadrak) Spl/0000059/2025
18	D-BLAPL/25949/2025 BLAPL/8947/2025	DIPU PRADHAN @ SANDHA VS STATE OF ODISHA	KURESH PRASAD DASH VS	PURUSHOTTAMPUR /333 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000051/2025
19	D-BLAPL/25056/2025 BLAPL/8948/2025	DUSMANTA SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 A.D.J.,DHENKANAL(Dhenkanal) Spl/0000008/2024
20	D-BLAPL/25172/2025 BLAPL/8949/2025	DAYANIDHI PRADHANI VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	PADMAPUR /123 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000101/2024
21	D-BLAPL/25665/2025 BLAPL/8950/2025	TRILOCHAN MAHARANA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BADAGADA /488 /2023 ASST.SESSION JUDGE,SORADA(Ganjam) ST/0000060/2024
22	D-BLAPL/25710/2025 BLAPL/8951/2025	NIHAR RANJAN BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BHANJANAGAR /232 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000031/2025
23	D-BLAPL/25870/2025	M. DIBYASHREE JYOTIRANJAN	MALLICK BEBRAT SMRUTIRANJAN	EOW,BHUBANESWAR /5 /2025

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	BLAPL/8952/2025	VS STATE OF ODISHA (EOW)	VS	PRESIDING OFFICER, DESIGNATED CO CT/0000005/2025
24	D-BLAPL/25185/2025 BLAPL/8953/2025	MADHURAM NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	RAYAGADA TOWN /321 /2024 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000032/2024
25	D-BLAPL/25868/2025 BLAPL/8954/2025	SOHAN NAIK @ AMAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /84 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000171/2025
26	D-BLAPL/25420/2025 BLAPL/8955/2025	MOHAMMAD SARIF @ MD. SARIF VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	//0 J.M.F.C.,TIGIRIA(Cuttack) ICC/0000068/2004
27	D-BLAPL/25696/2025 BLAPL/8956/2025	DILLIP MAHARANA VS STATE OF ODISHA	RABINARAYAN MISHRA VS	SINAPALI /206 /2025 J.M.F.C.,SINAPALI(Nuapada) CT/0000205/2025
28	D-BLAPL/25979/2025 BLAPL/8957/2025	AKASH HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /266 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000771/2025
29	D-BLAPL/21767/2025 BLAPL/8958/2025	SHIBAMOY DUTTA VS C.B.I.	SUKHA CHAND MITRA VS	//0 SPECIAL C.J.M.(CBI),BHUBANESWAR(K Spe/0000034/2014
30	D-BLAPL/25640/2025 BLAPL/8959/2025	ROHITA PUTEL VS STATE OF ODISHA	SAROJ KUMAR PANIGRAHI VS	BOLANGIR SADAR /119 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000534/2025
31	D-BLAPL/25903/2025 BLAPL/8960/2025	MAYADHAR KETAKI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KEGAON /151 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CT/0000397/2025
32	D-BLAPL/22602/2025 BLAPL/8961/2025	BABU SINGH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000017/2025
33	D-BLAPL/25910/2025 BLAPL/8962/2025	SANKAR CHOUDHURY @ KATHIA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	SARANAKUL /13 /2025 A.D.J.,ODAGAON(Nayagarh) ST/0000034/2025
34	D-BLAPL/25905/2025 BLAPL/8963/2025	PANESWARI HEMBRAM VS	BISWORANJAN SWAIN VS	BIRMITRAPUR /71 /2025 2ND A.D.J.,ROURKELA(Sundargarh)

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35	D-BLAPL/25894/2025 BLAPL/8964/2025	STATE OF ODISHA AYUSH KASHYAP VS	LALIT SAHU VS	ST/0000257/2025 //0 DISTRICT & SESSIONS JUDGE,BOLANGIR
36	D-BLAPL/25893/2025 BLAPL/8965/2025	STATE OF ODISHA PRAKASH KHUNTIA VS	DEBADATTA MOHANTY VS	2(A)CC/0000030/2025 MARINE PS AT JAMBO /136 /2025 S.D.J.M.,KENDRAPARA(Kendrapara)
37	D-CMAPL/31726/2025 CMAPL/266/2025	STATE OF ODISHA BISWAKESHAN MALLICK VS	ADV. VS	GR/0001320/2025 // ()
38	D-CMAPL/32613/2025 CMAPL/267/2025	SETTLEMENT OFFICER, CUTTACK SHAKUNTALA JENA VS	ADV. VS	// () //
39	D-CMP/33746/2025 CMP/1315/2025	THE CHIEF MANAGER, PUNJAB AND SIND BANK , ASHOK NAGAR BRANCH OFFICE, BBSR SABITA MOHANTY VS	SOURAV DAS VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha)
40	D-CMP/33951/2025 CMP/1316/2025	PRAMILA MOHANTY PITABASA SETHI VS	SRIKANTA KUMAR SETHY VS	IA/0000001/2025 // JUDGE FAMILY COURT,GANJAM(Ganjam)
41	D-CMP/33956/2025 CMP/1317/2025	PADMINI SETHI SANTANU KUMAR NAYAK VS	PRAKASH CHANDRA MISHRA VS	CP/0000112/2025 // CIVIL JUDGE(SD),PHULBANI(Kandhamal)
42	D-CMP/33002/2025 CMP/1318/2025	LEELA SAHOO NAMITA KUMARI TRIPATHY VS	BHABANI SANKAR DAS VS	EP/0000002/2024 // CIVIL JUDGE (SD),BHANJANAGAR(Ganjam)
43	D-CMP/33814/2025 CMP/1319/2025	AMITA LATA MOHARANA PITAMBHAR NAIK VS	SRINIBASH SATAPATHY VS	IA/0000045/2021 // CIVIL JUDGE (J.D.)-CUM-J.M.F.C.,TARAPOK
44	D-CMP/34031/2025 CMP/1320/2025	GHARJUGI SUNA KUMUDA DIP VS	LAXMINARAYAN PATEL VS	CS/0000010/2024 // CIVIL JUDGE (SD) CUM ASJ AT SOHELAPUR
45	D-CMP/34140/2025 CMP/1321/2025	HADU DIP NIRANJAN SEN VS	PRASANTA KUMAR SATAPATHY VS	CS/0000020/2017 // CIVIL JUDGE (SD),JAGATSINGHPUR(Jagatsinghpur)
		UPENDRA SEN		CS/0000162/2022

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46	D-CMP/34018/2025 CMP/1322/2025	BISWANATH NAYAK VS RABINDRA KUMAR SAHOO	SAIBRATA RATH VS	// CIVIL JUDGE (JD),PURI(Puri) CS/0000010/2022
47	D-CMP/34197/2025 CMP/1323/2025	HARAMOHAN PRADHAN VS M/S. HINDUSTAN PETROLEUM CORPORATION LTD.	BISWA PRAKASH DHAL VS	// SR CIVIL JUDGE (COMMERCIAL COURT) CS/0000144/2022
48	D-CMP/33473/2025 CMP/1324/2025	ASWINI KUMAR DASH VS NILESH KUMAR GHODASARA	VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) EC/0000004/2025
49	D-CMP/33960/2025 CMP/1325/2025	ADIKANDA BEHERA VS PARAMANANDA BEHERA	MAHESWAR MOHANTY VS	// 2ND A.D.J.,BALASORE(Baleshwar) RFA/0000045/2016
50	D-CMP/33796/2025 CMP/1326/2025	KISHORIBALA TRIPATHY VS CHAMPAKLATA TRIPATHY	SAMIR KUMAR MISHRA(SR. ADV.) VS	// A.D.J.,ANANDAPUR(Kendujhar) RFA/0000002/2023
51	D-CMP/31903/2025 CMP/1327/2025	BHASKAR BEHERA VS SANDHYARANI BHUYAN@PARIDA	RAMA CHANDRA JENA VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASORE CS/0000086/2011
52	D-CONTC/25232/2025 CONTC/3978/2025	JAGANNATH ROUT VS SHALINI PANDIT,COMMN.R.-CUM-SECY., HEALTH AND F.W DEPT., ODISHA	SHASHANKA SHEKHAR PATRA VS	// () //
53	D-CONTC/27340/2025 CONTC/3979/2025	BHAGIRATHI SAHOO VS SALINI PANDIT,IAS	BIJAYALAXMI SAHOO VS	// () //
54	D-CONTC/32479/2025 CONTC/3980/2025	MAHANI CHARAN BEHERA VS SWADHA DEV SINGH,IAS	ADV. VS	// () //
55	D-CONTC/33522/2025 CONTC/3981/2025	CHITTA RANJAN MAHAPATRA VS ARINDAM DAKUA,IAS	MANAS RANJAN PRADHAN VS	// () //
56	D-CONTC/33613/2025 CONTC/3982/2025	NIRANJAN BISWAL VS ANU GARG,IAS	ADV. VS	// () //
57	D-CONTC/33615/2025	HARAMOHAN SAHOO	ADV.	//

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	CONTC/3983/2025	VS ANU GARG,IAS	VS	0 //
58	D-CONTC/33616/2025 CONTC/3984/2025	UPENDRA SAHOO VS ANU GARG,IAS	ADV. VS	// 0 //
59	D-CONTC/33619/2025 CONTC/3985/2025	BHRAMAR BEHERA VS ANU GARG,IAS	ADV. VS	// 0 //
60	D-CONTC/33621/2025 CONTC/3986/2025	LOCHAN BARIK VS ANU GARG,IAS	ADV. VS	// 0 //
61	D-CONTC/33624/2025 CONTC/3987/2025	RAJKISHORE SAHOO VS ANU GARG,IAS	ADV. VS	// 0 //
62	D-CONTC/33694/2025 CONTC/3988/2025	SAKHILATA SAHOO VS AKSHAY SUNIL AGRAWAL,IAS	ADV. VS	// 0 //
63	D-CONTC/33738/2025 CONTC/3989/2025	BYASADEV THAKUR VS PRADIP KUMAR NAG,DIST. EDUCATION OFFICER,BOLANGIR	ADV. VS	// 0 //
64	D-CONTC/33764/2025 CONTC/3990/2025	MANASI MAHARANA @ MANASEE MAHARANA VS MANOJ AHUJA,IAS	SOHAN MISHRA VS	// 0 //
65	D-CONTC/33767/2025 CONTC/3991/2025	KESHAB CHANDRA GARNAIK VS BIRENDRA KORKURA,OAS(SAG)	ADV. VS	// 0 //
66	D-CONTC/33771/2025 CONTC/3992/2025	UDHABA CHANDRA SAHOO VS ANU GARG,IAS	ADV. VS	// 0 //
67	D-CONTC/33776/2025 CONTC/3993/2025	SANJUKTA BARIK VS AWASTHY S.,IAS	ADV. VS	// 0 //
68	D-CONTC/33778/2025 CONTC/3994/2025	PRAVATI PRADHAN VS	ADV. VS	// 0

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69	D-CONTC/33781/2025 CONTC/3995/2025	SHALINI PANDIT,IAS ASHOK KUMAR SAHOO VS ANU GARG,IAS	ADV. VS	// // ()
70	D-CONTC/31448/2025 CONTC/3996/2025	PRITI PIYUSHA DAS VS MANOJ KUMAR AHUJA,IAS	ADV. VS	// () //
71	D-CONTC/33642/2025 CONTC/3997/2025	DR.ANNAPURNA DEVI VS KALI PRASANNA SWAIN,IAS	ADV. VS	// () //
72	D-CONTC/33675/2025 CONTC/3998/2025	SOUMYA KISHORE JAIPURIA VS ANU GARG,IAS	ADV. VS	// () //
73	D-CONTC/33685/2025 CONTC/3999/2025	PURNA CHANDRA PARIDA VS MAHESWAR SAHOO,DIST. EDUCATION OFFICER,JAJPUR	ADV. VS	// () //
74	D-CONTC/33700/2025 CONTC/4000/2025	SUKANTA KUMAR SAHOO VS R. SANTHANAGOPALAN, IAS	ADV VS	// () //
75	D-CONTC/33715/2025 CONTC/4001/2025	LAXMI NARAYAN NAYAK VS ARAVIND AGRAWAL,IAS	DEBASIS ROUT VS	// () //
76	D-CONTC/33718/2025 CONTC/4002/2025	SANTOSH KUMAR PATEL VS ARAVIND AGRAWAL, IAS	DEBASIS ROUT VS	// () //
77	D-CONTC/33922/2025 CONTC/4003/2025	KARUNAKAR SAHOO VS SATYABRAT SAHU,IAS	ADV. VS	// () //
78	D-CONTC/33925/2025 CONTC/4004/2025	B.MOHAN RAO SUBUDHI VS RAJESH PRADHAN,DIST. EDUCATION OFFICER (I/C),GANJAM	ADV. VS	// () //
79	D-CONTC/33928/2025 CONTC/4005/2025	NILIMA RANI PANDIT VS ARAVIND AGRAWAL, COMMNR. CUM SECY., DEPT. OF HIGHER EDU.,ODISHA	SANDHYARANI PANI VS	// () //

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80	D-CONTC/33930/2025 CONTC/4006/2025	SUDHIR KANTA RATH VS ARAVIND AGRAWAL, COMMNR. CUM SECY.,DEPT. OF HIGHER EDUCATION,GOVT. OF ODISHA	SANDHYARANI PANI VS	// ()
81	D-CONTC/33932/2025 CONTC/4007/2025	KAILASH CHANDRA MAHARANA VS SALINI PANDIT,IAS	ADV. VS	// ()
82	D-CONTC/33939/2025 CONTC/4008/2025	GOURI SHANKAR MAJHI VS KAILASH CHANDRA DAS,ORS	ADV. VS	// ()
83	D-CONTC/33940/2025 CONTC/4009/2025	TRILOCHAN MAJHI VS KAILASH CHANDRA DAS,ORS	ADV. VS	// ()
84	D-CONTC/33941/2025 CONTC/4010/2025	OM PRAKASH THAKUR VS KAILASH CHANDRA DAS,ORS	ADV. VS	// ()
85	D-CONTC/34015/2025 CONTC/4011/2025	ASWINI KUMAR MISHRA VS SANJAY KUMAR SINGH,IAS	ASHOK KUMAR SARANGI VS	// ()
86	D-CONTC/34037/2025 CONTC/4012/2025	M/S PRATISTHA ENGINEERING LTD.,BBSR VS RATIKANTA MOHAPATRA, FA CUM ADDL. SECY. TO GOVT. DEPT. OF WORKS, ODISHA	ADV. VS	// ()
87	D-CRLA/25387/2025 CRLA/1008/2025	DEBA BEHERA VS STATE OF ODISHA	MANGU NANDY VS	DABUGAM /105 /2024 A.D.J.,UMERKOTE(Nabarangapur) TR/0000013/2024
88	D-CRLA/25718/2025 CRLA/1009/2025	MOHAN SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHAIRA /170 /2020 AD-HOC A.D.J.(FTSC),BALASORE(Balesh) ST/0000022/2021
89	D-CRLA/25570/2025 CRLA/1010/2025	ABHAYAKANTA@ABAHAY MALLIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHAKALPARA /25 /2021 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000017/2021
90	D-CRLA/26015/2025 CRLA/1011/2025	TITI SAHOO@TITI SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /98 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000139/2025
91	D-CRLLP/24864/2025	ANNAPURNA MISHRA	ASHOK KUMAR BEHERA	KENDRAPARA /30 /2021

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	CRLLP/62/2025	VS STATE OF ODISHA	VS	A.D.J.,KENDRAPARA(Kendrapara) ST/000011/2022
92	D-CRLMC/23164/2025 CRLMC/3363/2025	SANDEEP KUMAR SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /58 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000209/2024
93	D-CRLMC/24799/2025 CRLMC/3364/2025	RAJKUMAR PRADHAN VS STATE OF ODISHA	SITARAM SATAPATHY VS	ULLUNDA /139 /2023 S.D.J.M.,BIRAMAHARAJPUR(Sonepur) GR/0000448/2023
94	D-CRLMC/25234/2025 CRLMC/3365/2025	BIKRAM PRADHAN VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	TANGI /160 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000865/2023
95	D-CRLMC/25307/2025 CRLMC/3366/2025	PABITRA PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /161 /2025 GRAMA NYAYALAYA,TANGI(Khordha) GR/0000142/2025
96	D-CRLMC/25906/2025 CRLMC/3367/2025	HEMANTA KUMAR MAJHI VS STATE OF ODISHA	SIDHARTHA DAS VS	SONEPUR /186 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000030/2025
97	D-CRLMC/25332/2025 CRLMC/3368/2025	MAKU @ MUKUNDA @ PRASANT NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /37 /2011 A.D.J.,TALCHER(Anugul) CT/0000043/2011
98	D-CRLMC/25381/2025 CRLMC/3369/2025	MANASI MASANTA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	BARIPADA TOWN /206 /2017 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(N GR/0000642/2017
99	D-CRLMC/25647/2025 CRLMC/3370/2025	BASANTA PALAI @ POLAI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /300 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001262/2025
100	D-CRLMC/25662/2025 CRLMC/3371/2025	MALAKA BIBI VS LAXMIDHAR BISWAL	BIPIN KUMAR NAYAK VS	/ /0 J.M.F.C.,NIMAPARA(Puri) ICC/0000083/2016
101	D-CRLMC/25670/2025 CRLMC/3372/2025	SARAPANCH, OFFICE OF THE VS STATE OF ODISHA	SWAGATIKA KANHAR VS	G.UDAYAGIRI /118 /2024 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000398/2024
102	D-CRLMC/25694/2025 CRLMC/3373/2025	JATIA @ SURENDRA PATRA VS	AMARESH DAS VS	CHAULIAGANJA /7 /2014 J.M.F.C.(IV),CUTTACK(Cuttack)

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103	D-CRLMC/25780/2025 CRLMC/3374/2025	STATE OF ODISHA ANAND SETH VS STATE OF ODISHA	KULDEEP MOHANTY VS	GR/0000087/2014 BARGARH /515 /2022 S.D.J.M.,BARGARH(Bargarh) CT/0001081/2022
104	D-CRLMC/25792/2025 CRLMC/3375/2025	LAXMANPATI BALIARSINGH VS COMPLAINANT/INFORMANT	ANIRUDHA DAS VS	KOTOAGARH /41 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K ICC/0000001/2024
105	D-CRLMC/25845/2025 CRLMC/3376/2025	SIBA PRASAD MOHANTY VS SWATI PRIYADARSINI JENA	PRADEEP KUMAR MOHANTY VS	//0 J.M.F.C.(II),BHUBANESWAR(Khordha) CRL.EXN/0000097/2024
106	D-CRLMC/25846/2025 CRLMC/3377/2025	SIBA PRASAD MOHANTY VS SWATI PRIYADARSINI JENA	PRADEEP KUMAR MOHANTY VS	//0 J.M.F.C.(II),BHUBANESWAR(Khordha) CRL.EXN/0000096/2024
107	D-CRLMC/25601/2025 CRLMC/3378/2025	HEMALATA APAT VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	RARUAN /183 /2023 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M CT/0000675/2023
108	D-CRLMC/26002/2025 CRLMC/3379/2025	CHAITANYA SAHU VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	//0 (//
109	D-CRLMC/25377/2025 CRLMC/3380/2025	LOKA MAJHI @ LUKO MAJHI VS STATE OF ODISHA	RAMDAS ACHARY VS	MOHANA /42 /2025 J.M.F.C.,MOHANA(Gajapati) GR/0000043/2025
110	D-CRLMC/26104/2025 CRLMC/3381/2025	DUMAR BAGH@SURU BAGH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TENTULIKHUNTI /174 /2021 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000122/2021
111	D-CRLMC/26106/2025 CRLMC/3382/2025	SUNIL SAGARIA@KHURA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TENTULIKHUNTI /88 /2009 C.J.M.,NAWARANGPUR(Nabarangapur) GR/0000514/2009
112	D-CRLMP/25630/2025 CRLMP/1087/2025	RABINDRA NATH BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	//0 (//
113	D-CRLMP/25719/2025 CRLMP/1088/2025	NAKUL CHANDRA NAYAK VS STATE OF ODISHA	SAILABALA JENA VS	//0 (//

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114	D-CRLMP/24883/2025 CRLMP/1089/2025	GADADHAR CHOUDHURY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BADABAZAR /194 /2024) //
115	D-CRLREV/24042/2025 CRLREV/563/2025	JAYA KRUSHNA BEHERA VS DILLIP KUMAR BHATTA	RANJIB DAS VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0000538/2022
116	D-CRLREV/24044/2025 CRLREV/564/2025	RAMESH CHANDRA PRUSTY VS DILLIP KUMAR BHATTA	RANJIB DAS VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0000537/2022
117	D-CRLREV/25150/2025 CRLREV/565/2025	MANOJ KUMAR MAHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	GHATAGAON /107 /2019 A.D.J.,KEONJHAR(Kendujhar) CRA/0000010/2023
118	D-CRLREV/25232/2025 CRLREV/566/2025	SANJAY BARIK@SANJAYA KUMAR BARIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ANGUL TOWN /448 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000495/2025
119	D-EXP/33083/2025 EXP/24/2025	USHAMANGESH KAR VS STATE MISSION DIRECTOR-CUM-CEO,ODISHA, KHURDA	ADV. VS	//) //
120	D-EXP/33634/2025 EXP/25/2025	SHUVENDU KUMAR PANDA VS PLANNING MEMBER-CUM- AUTHORISED OFFICER,CUTTACK DEVELOPMENT AUTHORITY,CUTTACK	BIDESH RANJAN BEHERA VS	//) //
121	D-FAO/32599/2025 FAO/399/2025	ORIENTAL INSURANCE CO. LTD.,SAMBALPUR VS JAYANTI NAYAK	GIRIJA PRASAD DUTTA VS	// ADM COMNR.FOR WORKMEN COMPEN EC/0000020/2021
122	D-MACA/33914/2025 MACA/983/2025	SUJAYA KANDI VS SAKUNTALA KANDI	PRADEEP KUMAR MISHRA VS	// IST MACT, PURI(Puri) Mac/0000125/2021
123	D-MACA/33911/2025 MACA/984/2025	ASHOK KUMAR MUDULI VS TARINISEN MOHANTY	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000048/2018
124	D-MACA/32465/2025 MACA/985/2025	THE LEGAL MANAGER , MAGMA HDI GENERAL INSURANCE COMPANY LTD, BBSR VS JHARANA SAMAL	GIRIJA PRASAD DUTTA VS	// 5TH M.A.C.T.,ATHAGARH(Cuttack) Mac/0000089/2022
125	D-MACA/28703/2025	LIBERTY GENERAL INSURANCE CO. LTD.,BBSR	ADAM ALI KHAN	//

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	MACA/986/2025	VS DILLIP KUMAR PARICHHA	VS	DISTRICT AND SESSIONS JUDGE,MALM Mac/0000016/2022
126	D-MACA/32519/2025 MACA/987/2025	LEGAL MANAGER, MAGMA HDI GENERAL INSURANCE CO. LTD., BBSR VS BALMIKI MEHENA	GIRIJA PRASAD DUTTA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000037/2023
127	D-MACA/27182/2025 MACA/988/2025	ORIENTAL INSURANCE COMPANY LTD.,BARGARH VS BINODINI SUNA	GIRIJA PRASAD DUTTA VS	// A.D.J.,BARGARH(Bargarh) Mac/0000066/2022
128	D-MACA/32489/2025 MACA/989/2025	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE COMPANY LTD.,CUTTACK VS BABITA SARKAR	SUBRAT SATPATHY VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000205/2008
129	D-MATA/34011/2025 MATA/325/2025	SUSHREE SMITA PANDA VS SUBHASIS PANIGRAHI	BIJAYA KUMAR RAGADA VS	// JUDGE, FAMILY COURT, JHARSGUDA(C CP/0000042/2024
130	D-MATA/33145/2025 MATA/326/2025	AHALYA SENAPATI VS BIBASWAN DASH	AJIT CHANDRA MOHAPATRA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000653/2021
131	D-RFA/32092/2025 RFA/3/2025	BASUNDHARA VS UNION OF INDIA	PRANAB KUMAR GHOSE VS	// () //
132	D-RSA/32554/2025 RSA/422/2025	AKHIL KUMAR SAHOO VS CHATURBHUJA NIRMAN BUILDER AND DEVELOPER, BBSR	RAKESH BEHERA VS	// ODISHA REAL ESTATE APPELLATE TR REAT/0000046/2024
133	D-RSA/32388/2025 RSA/423/2025	ANJULATA SUBUDHI VS NIRUPAMA BEHERA	AKSHAYA KUMAR SAHOO VS	// DISTRICT AND SESSIONS JUDGE,NAYA RFA/0000001/2019
134	D-RSA/32457/2025 RSA/424/2025	MANORANJAN SWAIN VS GODABARI SAHOO	BISHNU PRASAD OJHA VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapu RFA/0000065/2023
135	D-RVWPET/32746/2025 RVWPET/200/2025	ARABINDA SAHU VS SASMITA GARNAIK	SANJEEV UDGATA VS	// () //
136	D-WA/28902/2025 WA/1444/2025	ODISHA MINING CORPORATION LTD., BBSR VS	IPSIT AUROBINDO ACHARYA VS	// ()

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137	D-WA/24816/2025 WA/1445/2025	UNION OF INDIA CHHABI RANI PRAMANIK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// // 0 //
138	D-WA/32545/2025 WA/1446/2025	DR. PITHA CHARAN MURMU VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
139	D-WA/34002/2025 WA/1447/2025	STATE OF ODISHA VS LALA BISWANATH RAY	SANJAY RATH,A.G.A VS	// 0 //
140	D-WA/33162/2025 WA/1448/2025	M/S KKREATION ASSOCIATES, KHURDA VS THE REGISTRAR, NCDRC, NEW DELHI	BISWAJIT DAS VS	// 0 //
141	D-WA/28793/2025 WA/1449/2025	STATE OF ODISHA VS BRAHMAPRAKASH JENA	SASWAT DAS,A.G.A VS	// 0 //
142	D-WA/32621/2025 WA/1450/2025	STATE OF ODISHA VS RANGADHAR PAIKARAY	SASWAT DAS,A.G.A VS	// 0 //
143	D-WA/32648/2025 WA/1451/2025	STATE OF ODISHA VS TRINATH SAHOO	SARBESWAR BEHERA,A.G.A VS	// 0 //
144	D-WA/32407/2025 WA/1452/2025	STATE OF ODISHA VS SADHU CHARAN MANGARAJ @ MAJHI	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
145	D-WA/32647/2025 WA/1453/2025	STATE OF ODISHA VS MAHENDRA NAYAK	SARBESWAR BEHERA,A.G.A VS	// 0 //
146	D-WA/32043/2025 WA/1454/2025	JAHURUDDIN KHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// 0 //
147	D-WA/30340/2025 WA/1455/2025	MANAGING COMMITTEE /GOVERNING BODY OF THE PHARMACEUTICAL COLLEGE VS STATE OF ODISHA	NEELAMBARIS BARICARH VS	// 0 //

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148	D-WP(C)/33346/2025 WP(C)/23712/2025	BANKU BHOI VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
149	D-WP(C)/32574/2025 WP(C)/23713/2025	BILASHI BARIK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
150	D-WP(C)/32801/2025 WP(C)/23714/2025	GITA DAS VS THE COLLECTOR BALASORE	VIVEKANANDA JENA VS	// 0 //
151	D-WP(C)/33342/2025 WP(C)/23715/2025	NARAYAN BEHERA VS CHIEF DISTRICT AGRICULTURAL OFFICER, CUTTACK	TAPAN MISHRA VS	// 0 //
152	D-WP(C)/33878/2025 WP(C)/23716/2025	ARCHANABALA MALLICK VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
153	D-WP(C)/33921/2025 WP(C)/23717/2025	ASHOK KUMAR ACHARYA VS STATE OF ODISHA	PRASANNA KUMAR ROUTRAY VS	// 0 //
154	D-WP(C)/33885/2025 WP(C)/23718/2025	DIBYAJOTI MOHANTY VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY,BBSR	SUDHIR KUMAR MALLICK VS	// 0 //
155	D-WP(C)/33881/2025 WP(C)/23719/2025	SUBHAKANTA NAYAK VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //
156	D-WP(C)/25358/2025 WP(C)/23720/2025	KESHAB MUDULI VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
157	D-WP(C)/33919/2025 WP(C)/23721/2025	RABINDRA KUMAR SAMAL VS STATE OF ODISHA	PRASANNA KUMAR ROUTRAY VS	// 0 //
158	D-WP(C)/33726/2025 WP(C)/23722/2025	SANJAY KUMAR MAITY VS THE COMMISSIONER CUM SECRETARY TO GOVERNMENT	SANDHYARANI PANI VS	// 0 //
159	D-WP(C)/33598/2025	JAMUNA KUMARI BISWAL	SANTOSH KUMAR MAHANTY	//

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	WP(C)/23723/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/33801/2025 WP(C)/23724/2025	BIBEKANANDA SAHOO VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
161	D-WP(C)/33887/2025 WP(C)/23725/2025	CHAKRADHARA INSTITUTE OF REHABILITATION SCIENCES, BBSR VS UNION OF INDIA	PRABHU PRASANNA BEHERA VS	// 0 //
162	D-WP(C)/33889/2025 WP(C)/23726/2025	PARESWAR PATRA VS ASSISTANT SETTLEMENT OFFICER,RENTAL COLONY, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //
163	D-WP(C)/33599/2025 WP(C)/23727/2025	DEBASMITA SENAPATI VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	KARUNAKAR GAYA VS	// 0 //
164	D-WP(C)/33865/2025 WP(C)/23728/2025	LALIT MOHAN PANDA VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
165	D-WP(C)/33761/2025 WP(C)/23729/2025	RASHMIRANJAN ROUL VS INDUSIND BANK LTD., BALASORE	SIDHANT DAS VS	// 0 //
166	D-WP(C)/33728/2025 WP(C)/23730/2025	CHANDRA PRAVA MOHANTY VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
167	D-WP(C)/33867/2025 WP(C)/23731/2025	BASANTA NAYAK VS ORISSA POWER TRANSMISSION CORPORATION LTD. (OPTCL), BBSR	ASHOK KUMAR MOHAPATRA VS	// 0 //
168	D-WP(C)/33732/2025 WP(C)/23732/2025	SASMITA KUMARI DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
169	D-WP(C)/33765/2025 WP(C)/23733/2025	PRADIP KUMAR RAY VS M/S.SRIKRISHNA ESTATE AND CONSTRUCTION PVT. LTD, BBSR	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
170	D-WP(C)/33779/2025 WP(C)/23734/2025	BANDANA DAS VS	MAHENDRA KUMAR SAHOO VS	// 0

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171	D-WP(C)/33872/2025 WP(C)/23735/2025	STATE OF ODISHA BANDANA MALLICK VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// // 0 //
172	D-WP(C)/33782/2025 WP(C)/23736/2025	SARASWATI BISHI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
173	D-WP(C)/32263/2025 WP(C)/23737/2025	SUNIL KUMAR PANDA VS UNION OF INDIA	GOUTAM CHARAN ROUT VS	// 0 //
174	D-WP(C)/33850/2025 WP(C)/23738/2025	PRADYUMNA KUMAR PRADHAN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
175	D-WP(C)/33826/2025 WP(C)/23739/2025	MR.MAJID ALI VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
176	D-WP(C)/33364/2025 WP(C)/23740/2025	JAYANT KABI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
177	D-WP(C)/33888/2025 WP(C)/23741/2025	AMARENDRA ROUL VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
178	D-WP(C)/33832/2025 WP(C)/23742/2025	APARAJITA SAHU VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
179	D-WP(C)/33356/2025 WP(C)/23743/2025	SK. SAMUL HAQK VS THE TAHASILDAR, JHARSUGUDA	SUDHIR KUMAR MALLICK VS	// 0 //
180	D-WP(C)/33845/2025 WP(C)/23744/2025	GANGADHAR SAHOO VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
181	D-WP(C)/33834/2025 WP(C)/23745/2025	M/S HEAVEN REAL ESTATE AND DEVELOPERS PVT. LTD., BBSR VS THE CERTIFICATE OFFICER-CUM-ADM, BBSR	SUVASHISH PATTANAIAK VS	// 0 //

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182	D-WP(C)/34153/2025 WP(C)/23746/2025	AKHAYA KUMAR SAHOO VS ODISHA GRAMEEN BANK, BBSR	DEVASHIS PANDA VS	// 0 //
183	D-WP(C)/33827/2025 WP(C)/23747/2025	BABULA BEHERA VS STATE OF ODISHA	LALITENDU BHUYAN VS	// 0 //
184	D-WP(C)/34229/2025 WP(C)/23748/2025	RAMESH CHANDRA MAHAKUD VS ODISHA GRAMEEN BANK, BBSR	DEVASHIS PANDA VS	// 0 //
185	D-WP(C)/34146/2025 WP(C)/23749/2025	JATINDRA NATH SARANGI VS ODISHA GRAMEEN BANK, BBSR	DEVASHIS PANDA VS	// 0 //
186	D-WP(C)/33423/2025 WP(C)/23750/2025	SURYANARAYAN HOTA VS CHAIRMAN-CUM-MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
187	D-WP(C)/33790/2025 WP(C)/23751/2025	UTKAL KESHARI MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
188	D-WP(C)/34076/2025 WP(C)/23752/2025	NARAYAN PATRA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
189	D-WP(C)/33859/2025 WP(C)/23753/2025	SWAPNA RANI JENA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
190	D-WP(C)/34150/2025 WP(C)/23754/2025	JAYANTA KUMAR BISWAL VS ODISHA GRAMEEN BANK	DEVASHIS PANDA VS	// 0 //
191	D-WP(C)/34141/2025 WP(C)/23755/2025	PRADEEP KUMAR MISHRA VS ODISHA GRAMEEN BANK	DEVASHIS PANDA VS	// 0 //
192	D-WP(C)/33844/2025 WP(C)/23756/2025	SUJATA DIGAL VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //
193	D-WP(C)/34064/2025	GOBINDA CHANDRA MALLICK	ARJUNA CHARANA BEHERA	//

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	WP(C)/23757/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/34062/2025 WP(C)/23758/2025	PANCHDEEP CONSTRUCTION LTD., BBSR VS ADDITIONAL DISTRICT MAGISTRATE, BBSR	SANTOSH KUMAR DWIVEDY VS	// 0 //
195	D-WP(C)/33851/2025 WP(C)/23759/2025	RAYMATI KUMURA VS SUJATA NAIK	PRASANTA KUMAR SATAPATHY VS	// 0 //
196	D-WP(C)/31662/2025 WP(C)/23760/2025	RAMESH CHANDRA KHUNTIA VS CENTRAL BOARD OF DIRECT TAXES, CBDT	CHITRASEN PARIDA VS	// 0 //
197	D-WP(C)/33854/2025 WP(C)/23761/2025	ALEKHA KUMAR SAMAL VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
198	D-WP(C)/33788/2025 WP(C)/23762/2025	AJAYA KUMAR JENA VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
199	D-WP(C)/33591/2025 WP(C)/23763/2025	POONAM KUMARI JHUNJHUNWALA VS THE STATE OF ORISSA	SOUMYAJYOTI BISWAL VS	// 0 //
200	D-WP(C)/33866/2025 WP(C)/23764/2025	KABITA MALLIK VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
201	D-WP(C)/33652/2025 WP(C)/23765/2025	PADMANAVA PANIGRAHI VS CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BBSR	MANAS ANKIT BOHIDAR VS	// 0 //
202	D-WP(C)/33632/2025 WP(C)/23766/2025	NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA VS THE ASSISTANT COMMISSIONER OF INCOME TAX (EXEMPTION CIRCLE), BBSR	MANOJ KUMAR FOGLA VS	// 0 //
203	D-WP(C)/33425/2025 WP(C)/23767/2025	GOURA CHANDRA JENA VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, KHURDA	KAMALAKANTA NAYAK VS	// 0 //
204	D-WP(C)/33695/2025 WP(C)/23768/2025	MANORAMA MOHANTY VS	SANATANA PANI VS	// 0

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205	D-WP(C)/33645/2025 WP(C)/23769/2025	THE PRINCIPAL SECY, GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE DEPT., STATE OF ORISSA, BBSR BISWA RANJAN SWAIN VS PRINCIPAL COMMISSIONER, CT AND GST, ODISHA, CUTTACK	SAROJ KUMAR SAHOO VS	// // 0 //
206	D-WP(C)/28134/2025 WP(C)/23770/2025	BASANTA KUMAR SETHI VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //
207	D-WP(C)/33861/2025 WP(C)/23771/2025	BIBEKANANDA MALLIK VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
208	D-WP(C)/34295/2025 WP(C)/23772/2025	KRUSHAN CHANDRA TARAI VS UNION OF INDIA	SHIVSANKAR MOHANTY VS	// 0 //
209	D-WP(C)/31451/2025 WP(C)/23773/2025	SANJEEB KUMAR GHOSH VS ASSISTANT SETTLEMANT OFFICER, CUTTACK	GEETARANI MALLICK VS	// 0 //
210	D-WP(C)/33769/2025 WP(C)/23774/2025	SUMATILATA ROUL VS STATE OF ODISHA	JIBESH KUMAR PADHIARY VS	// 0 //
211	D-WP(C)/33875/2025 WP(C)/23775/2025	RANJAN KUMAR MALIK VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
212	D-WP(C)/29436/2025 WP(C)/23776/2025	SIBANAVA SETHY VS TPCODL, BBSR	SASHIBHUSAN DAS VS	// 0 //
213	D-WP(C)/33890/2025 WP(C)/23777/2025	TAPANJIT DAS VS THE COLLECTOR, SAMAGRA SIKHYA KALAHANDI, ODISHA	JIBAN RANJAN DASH VS	// 0 //
214	D-WP(C)/30375/2025 WP(C)/23778/2025	DEOLAL PANDEY VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// 0 //
215	D-WP(C)/30962/2025 WP(C)/23779/2025	SANTILATA DUTTA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //

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216	D-WP(C)/32572/2025 WP(C)/23780/2025	AJIT NAYAK VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
217	D-WP(C)/34271/2025 WP(C)/23781/2025	BHAGBAN PRADHAN VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
218	D-WP(C)/33802/2025 WP(C)/23782/2025	DEEPANKAR MOHAPATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
219	D-WP(C)/32567/2025 WP(C)/23783/2025	DIPANKAR PATRA VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //
220	D-WP(C)/33676/2025 WP(C)/23784/2025	M/S.RABINDRA KUMAR DAS VS CT AND GST TERRITORIAL RANGE	SYED BAKIULLAH VS	// 0 //
221	D-WP(C)/34029/2025 WP(C)/23785/2025	RAJ KISHOR SAHOO VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
222	D-WP(C)/34047/2025 WP(C)/23786/2025	RABINDRANATH PALEI VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
223	D-WP(C)/32895/2025 WP(C)/23787/2025	DAMAYANTI SWAIN VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
224	D-WP(C)/32928/2025 WP(C)/23788/2025	MAMATA PARIDA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
225	D-WP(C)/33860/2025 WP(C)/23789/2025	SAHADEB NAG VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
226	D-WP(C)/33891/2025 WP(C)/23790/2025	NITYANANDA MAHANNA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
227	D-WP(C)/34066/2025	MUNU NAYAK	SANTOSH KUMAR MOHAPATRA	//

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	WP(C)/23791/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/34277/2025 WP(C)/23792/2025	M/S JSW STEEL LIMITED, MUMBAI VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
229	D-WP(C)/33934/2025 WP(C)/23793/2025	MITRABHANU MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
230	D-WP(C)/34252/2025 WP(C)/23794/2025	BUDA @ B.ALLEYA REDDY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
231	D-WP(C)/33903/2025 WP(C)/23795/2025	THE EXECUTIVE ENGINEER, RURAL WORKS DIVISION,RAYAGADA VS AKSHAY KUMAR CHHOTRAY	SASWAT DAS, A.G.A VS	// 0 //
232	D-WP(C)/33953/2025 WP(C)/23796/2025	AMITA PRADHAN VS EXECUTIVE ENGINEER (ELECT) TPCODL, CTC	DIPTI RANJAN SWAIN VS	// 0 //
233	D-WP(C)/33906/2025 WP(C)/23797/2025	HARMOHAN MANSINGH VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
234	D-WP(C)/34012/2025 WP(C)/23798/2025	KASINATH PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
235	D-WP(C)/33525/2025 WP(C)/23799/2025	RAMA CHANDRA SETHI VS STATE OF ODISHA	BIAJAY KUMAR BEHERA VS	// 0 //
236	D-WP(C)/34156/2025 WP(C)/23800/2025	RABI NARAYAN PATRO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
237	D-WP(C)/34052/2025 WP(C)/23801/2025	JAFFAR IMAM VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
238	D-WP(C)/33683/2025 WP(C)/23802/2025	PRAKASH KUMAR CHORDIA VS	SYED BAKIULLAH VS	// 0

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239	D-WP(C)/33987/2025 WP(C)/23803/2025	THE INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH, CUTTACK BHISHMA RAJ SAHU VS STATE OF ORISSA	BHASKAR SAMANTARAY VS	// // ()
240	D-WP(C)/34348/2025 WP(C)/23804/2025	RITESH PATEL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// () //
241	D-WP(C)/33989/2025 WP(C)/23805/2025	GAYAMANI DEY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// () //
242	D-WP(C)/34045/2025 WP(C)/23806/2025	GOURA CHANDRA PURTY VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// () //
243	D-WP(C)/34157/2025 WP(C)/23807/2025	MAHAVIR BHOL VS UNION OF INDIA	SUDHASHREE PASAYAT VS	// () //
244	D-WP(C)/33044/2025 WP(C)/23808/2025	NIRMAL CHANDRA DEWARI VS UNION OF INDIA	RABINDRA KUMAR PATTANAIAK VS	// () //
245	D-WP(C)/34288/2025 WP(C)/23809/2025	JANARDAN MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
246	D-WP(C)/34273/2025 WP(C)/23810/2025	LILABATI SAMAL VS STATE OF ODISHA	ABINASH BARIK VS	// () //
247	D-WP(C)/33546/2025 WP(C)/23811/2025	DILLIP KUMAR DIKHIT VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //
248	D-WP(C)/33979/2025 WP(C)/23812/2025	BHOKARDHAN SAHU VS STATE OF ORISSA	BHASKAR SAMANTARAY VS	// () //
249	D-WP(C)/34096/2025 WP(C)/23813/2025	ARUN KUMAR PUJHARI VS STATE OF ODISHA	BHOJARAJ SETH VS	// () //

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250	D-WP(C)/34260/2025 WP(C)/23814/2025	MANJU SAHU VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
251	D-WP(C)/34325/2025 WP(C)/23815/2025	SANDIP KUMAR SAHU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
252	D-WP(C)/33555/2025 WP(C)/23816/2025	HORAMANI MAJHI VS NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI	PRATIK DASH VS	// 0 //
253	D-WP(C)/32429/2025 WP(C)/23817/2025	PRAVAKAR SAHU VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// 0 //
254	D-WP(C)/33840/2025 WP(C)/23818/2025	UNION OF INDIA VS SUNITA SINGH	BISWAJIT MAHARANA VS	// 0 //
255	D-WP(C)/34231/2025 WP(C)/23819/2025	MANAS KUMAR SAHOO VS THE ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD, BBSR	JAYDEEP PAL VS	// 0 //
256	D-WP(C)/32271/2025 WP(C)/23820/2025	KAILASH CHANDRA KHUNTIA VS CENTRAL BOARD OF DIRECT TAXES, CBDT,NEW DELHI	CHITRASEN PARIDA VS	// 0 //
257	D-WP(C)/14653/2025 WP(C)/23821/2025	ASWINI KUMAR PRADHAN VS PRESIDING OFFICER LABOUR COURT GAUTAM NAGAR, BBSR	VS	// 0 //
258	D-WP(C)/34139/2025 WP(C)/23822/2025	SANTOSH KUMAR KHANDELWAL VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
259	D-WP(C)/34272/2025 WP(C)/23823/2025	BINOD MAHANANDA VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
260	D-WP(C)/33804/2025 WP(C)/23824/2025	MIRA MALLICK VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
261	D-WP(C)/33980/2025	MADHABA CHANDRA NAYAK	JITENDRA KUMAR MISHRA (2)	//

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	WP(C)/23825/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/33990/2025 WP(C)/23826/2025	BHUBAN CHANDRA DEY VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
263	D-WP(C)/34261/2025 WP(C)/23827/2025	SUBHAS CHANDRA SATPATHY VS ODISHA GRAMEEN BANK, BBSR	DEVASHIS PANDA VS	// 0 //
264	D-WP(C)/34065/2025 WP(C)/23828/2025	ARUN KUMAR MEHER VS STATE OF ODISHA	SANTOSH KUMAR MOHAPATRA VS	// 0 //
265	D-WP(C)/32420/2025 WP(C)/23829/2025	MIR USMAN ALI @ MIR USMAN ALEE VS UNION OF INDIA	PRASANNA KUMAR RATH (1) VS	// 0 //
266	D-WP(C)/33985/2025 WP(C)/23830/2025	RADHESHYAM SAHU VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
267	D-WP(C)/34056/2025 WP(C)/23831/2025	AMEET NARAYAN ROUT VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
268	D-WP(C)/32048/2025 WP(C)/23832/2025	BIBHUTI BHUSAN MISHRA VS HUMAN RESOURCES DEPARTMENT	RANJIT MOHANTY VS	// 0 //
269	D-WP(C)/34136/2025 WP(C)/23833/2025	SANTOSH KUMAR KHANDELWAL VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
270	D-WP(C)/34281/2025 WP(C)/23834/2025	RAMDAS SOREN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
271	D-WP(C)/34127/2025 WP(C)/23835/2025	PARTHABA MAHAHNANDA VS STATE OF ODISHA	JAGADIP SAHOO VS	// 0 //
272	D-WP(C)/32553/2025 WP(C)/23836/2025	AMITAVA DAS VS	DIPTENDU SUNDAR RAY VS	// 0

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273	D-WP(C)/34282/2025 WP(C)/23837/2025	STATE OF ODISHA JITRAY MARNDI VS	KUNAL KUMAR SWAIN VS	// // 0
274	D-WP(C)/34287/2025 WP(C)/23838/2025	STATE OF ODISHA MANAS KUMAR GIRI VS	KUNAL KUMAR SWAIN VS	// // 0
275	D-WP(C)/33974/2025 WP(C)/23839/2025	STATE OF ODISHA GADADHAR MOHAPATRA VS	MANOJA KUMAR KHUNTIA VS	// // 0
276	D-WP(C)/34284/2025 WP(C)/23840/2025	DIRECTOR GENERAL, RPF, RAILWAY BOARD RAIL BHAWAN, NEW DELHI MANAS KUMAR DAS VS	KUNAL KUMAR SWAIN VS	// // 0
277	D-WP(C)/34289/2025 WP(C)/23841/2025	STATE OF ODISHA LAXMI SINGH VS	KUNAL KUMAR SWAIN VS	// // 0
278	D-WP(C)/34097/2025 WP(C)/23842/2025	STATE OF ODISHA MANJAYA DHARUA VS	BHOJARAJ SETH VS	// // 0
279	D-WP(C)/34285/2025 WP(C)/23843/2025	STATE OF ODISHA PINTU MALLIK VS	MANOJA KUMAR KHUNTIA VS	// // 0
280	D-WP(C)/33969/2025 WP(C)/23844/2025	STATE OF ODISHA SIMANCHALA MISHRA VS	ARUN KUMAR ROUT VS	// // 0
281	D-WP(C)/34262/2025 WP(C)/23845/2025	STATE OF ODISHA SATRUGHNA ROUT VS	SAMARENDRA BEURA VS	// // 0
282	D-WP(C)/33690/2025 WP(C)/23846/2025	STATE OF ODISHA M/S. BIBEKANANDA PATTNAYAK, BBSR VS	SYED BAKIULLAH VS	// // 0
283	D-WP(C)/34265/2025 WP(C)/23847/2025	ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BBSR LAMBODAR SATAPATHY VS	DEVASHIS PANDA VS	// // 0
		ODISHA GRAMEEN BANK, BBSR		//

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284	D-WP(C)/34100/2025 WP(C)/23848/2025	REBA SHIL @ REBARANI VS ASSISTANT SETTLEMENT OFFICER, JEYPORE, KORAPUT	GOPINATH MISHRA VS	// 0 //
285	D-WP(C)/32921/2025 WP(C)/23849/2025	NAMITA BASTIA VS STATE BANK OF INDIA	PRASANTA KUMAR SATAPATHY VS	// 0 //
286	D-WP(C)/33702/2025 WP(C)/23850/2025	M/S. INDIAN METALS AND FERRO ALLOYS LTD, KALIAPANI VS GOVT. OF INDIA	NITISH KUMAR MISHRA VS	// 0 //
287	D-WP(C)/34038/2025 WP(C)/23851/2025	KARUNAKAR BHOI VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
288	D-WP(C)/34270/2025 WP(C)/23852/2025	PRAFULLA KUMAR MAHANTA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
289	D-WP(C)/34196/2025 WP(C)/23853/2025	M/S MISHRA INFRA PROJECTS, SUBARNAPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
290	D-WP(C)/34051/2025 WP(C)/23854/2025	SUDEBI HOTA VS THE CHIEF SECY, GOVT. OF ODISHA, BBSR	CHITRA PADHI VS	// 0 //
291	D-WP(C)/34040/2025 WP(C)/23855/2025	LAXMAN KUMAR MALLICK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
292	D-WP(C)/34278/2025 WP(C)/23856/2025	GOURI BARIK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
293	D-WP(C)/34296/2025 WP(C)/23857/2025	MILU DAS VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
294	D-WP(C)/34075/2025 WP(C)/23858/2025	BENUDHAR MOHAPATRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
295	D-WP(C)/34291/2025	K VIJAYA KUMAR	SHREYAN DAS	//

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	WP(C)/23859/2025	VS POWER FINANCE CORPORATION LTD., NEW DELHI	VS	0 //
296	D-WP(C)/34403/2025 WP(C)/23860/2025	JAGDISH JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
297	D-WP(C)/34414/2025 WP(C)/23861/2025	UTKAL BUILDERS LTD., BBSR VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
298	D-WP(C)/34155/2025 WP(C)/23862/2025	SOMANATH MALL VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
299	D-WP(C)/34151/2025 WP(C)/23863/2025	SWARNAPRAVA MALIK VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
300	D-WP(C)/34279/2025 WP(C)/23864/2025	DUKHABANDHU BARIK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
301	D-WP(C)/33901/2025 WP(C)/23865/2025	BIPIN CHANDRA PAL VS UNION OF INDIA	SUNIL KUMAR PANDA VS	// 0 //
302	D-WP(C)/33869/2025 WP(C)/23866/2025	SUPERINTENDING ENGINEER, KENDRAPARA IRRIGATION DIVISION VS REGIONAL PROVIDENT FUND COMMISSIONER-II (PD)	SATYABRATA MOHANTY, A.G.A VS	// 0 //
303	D-WP(C)/34086/2025 WP(C)/23867/2025	HRUDANANDA KUNAR VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
304	D-WP(C)/34306/2025 WP(C)/23868/2025	SRIBALLAV KAR VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
305	D-WP(C)/34088/2025 WP(C)/23869/2025	KABITA PATTANIAK VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
306	D-WP(C)/33900/2025 WP(C)/23870/2025	HARAPRIYA TRIPATHY VS	SASHIBHUSAN DAS VS	// 0

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307	D-WPCRL/25721/2025 WPCRL/122/2025	SATYAJIT MISHRA BASANTI MALLICK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// BANSADA /206 /2025 () //
308	D-ABLAPL/23949/2025 ABLAPL/10032/2025	RAJAT KUMAR BARIK VS STATE OF ODISHA	MAHENDRA KUMAR MOHAPATRA VS	//0 () //
309	D-ABLAPL/25682/2025 ABLAPL/10033/2025	ANUP MOHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	NIHALPRASAD /199 /2025 () //
310	D-ABLAPL/24710/2025 ABLAPL/10034/2025	SONU KHAN VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	DHENKANAL SADAR /485 /2024 () //
311	D-ABLAPL/25685/2025 ABLAPL/10035/2025	SUKASA MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /2 /2022 () //
312	D-ABLAPL/24809/2025 ABLAPL/10036/2025	PRADIPTA MOHANTY VS STATE OF ODISHA	TOFAN KUMAR SAHOO VS	MAHANGA /236 /2025 () //
313	D-ABLAPL/24924/2025 ABLAPL/10037/2025	SUBASH CHANDRA SUBUDHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	INFOCITY PS /285 /2025 () //
314	D-ABLAPL/25707/2025 ABLAPL/10038/2025	KSHIROD KUMAR RAJ VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /28 /2025 () //
315	D-ABLAPL/25415/2025 ABLAPL/10039/2025	BHIMASEN BEHERA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	PATTAMUNDAI RURAL PS /271 /2025 () //
316	D-ABLAPL/25626/2025 ABLAPL/10040/2025	NARAHARI DASH VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	INFOCITY PS /374 /2025 () //
317	D-ABLAPL/25628/2025 ABLAPL/10041/2025	BANAJA BASINI PANDA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	INFOCITY PS /374 /2025 () //

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318	D-ABLAPL/25489/2025 ABLAPL/10042/2025	ANIRUDHA DAS VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	ANGUL TOWN /701 /2025 () //
319	D-ABLAPL/25492/2025 ABLAPL/10043/2025	JANAKI MAHANTA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BARKOTE /2 /2014 () //
320	D-ABLAPL/25631/2025 ABLAPL/10044/2025	GOPAL KRISHNA DASH VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	INFOCITY PS /374 /2025 () //
321	D-ABLAPL/25511/2025 ABLAPL/10045/2025	MIKU MAHALA @ SWAYAM PRAKASH MAHALA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BADACHANA /275 /2025 () //
322	D-ABLAPL/25701/2025 ABLAPL/10046/2025	RANU SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /357 /2025 () //
323	D-ABLAPL/25704/2025 ABLAPL/10047/2025	BALAKRUSHNA POLAI VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	BADABAZAR /280 /2025 () //
324	D-ABLAPL/25712/2025 ABLAPL/10048/2025	SWADHIN KUMAR ROUT VS STATE OF ODISHA	RAMAKANTA PANDA VS	CRRI /206 /2025 () //
325	D-ABLAPL/25516/2025 ABLAPL/10049/2025	LINGARAJ JENA VS STATE OF ODISHA	CHAITANYA NAYAK VS	ATHGARH /244 /2025 () //
326	D-ABLAPL/25714/2025 ABLAPL/10050/2025	BHARATI MALLIK VS STATE OF ODISHA	PRADIPTA BEURA VS	GONDIA /8 /2019 () //
327	D-ABLAPL/25552/2025 ABLAPL/10051/2025	MUNA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000136/2025
328	D-ABLAPL/25741/2025 ABLAPL/10052/2025	ASHISH KUMAR GOMANGO @ ASISH GAMANGO VS STATE OF ODISHA	CHHABI BEHERA VS	MOHANA /103 /2025 () //
329	D-ABLAPL/25649/2025	BIKASH BHOI	AMARESH DAS	OLATPUR /102 /2025

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	ABLAPL/10053/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/25777/2025 ABLAPL/10054/2025	GAJENDRA SETHI VS STATE OF ODISHA	PARSURAM PANDA VS	MARINE CHUDAMANI /43 /2025 () //
331	D-ABLAPL/25717/2025 ABLAPL/10055/2025	ASHUTOSH SAHOO VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	MANGALA BAG /300 /2025 () //
332	D-ABLAPL/25779/2025 ABLAPL/10056/2025	KALIA @ SANJAYA MALLIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDIPUR /70 /2025 () //
333	D-ABLAPL/25731/2025 ABLAPL/10057/2025	BALARAM DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	CHANDIPUR /103 /2025 () //
334	D-ABLAPL/25864/2025 ABLAPL/10058/2025	PRADEEP KUMAR DASH VS STATE OF ODISHA	BRUNDABAN ROUT VS	SAHID NAGAR P.S. /388 /2025 () //
335	D-ABLAPL/25749/2025 ABLAPL/10059/2025	CHANDIA @ CHANDAN PERAI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	JAJPUR ROAD /479 /2025 () //
336	D-ABLAPL/25077/2025 ABLAPL/10060/2025	ASHUTOSH MANADHATA @ HAPI VS STATE OF ODISHA	KALINGA KESHARI MOHAPATRA VS	CHANDAPUR /143 /2025 () //
337	D-ABLAPL/25793/2025 ABLAPL/10061/2025	BINOD HARIPAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	ATTABIRA /305 /2025 () //
338	D-ABLAPL/25727/2025 ABLAPL/10062/2025	SANJULATA CHHOTRAY VS STATE OF ODISHA	PRINOY MOHANTY VS	JODAPADAR /137 /2025 () //
339	D-ABLAPL/25797/2025 ABLAPL/10063/2025	JAGA @ JAGANNATH SINGH VS STATE OF ODISHA	MITU KUMAR BISWAL VS	BEGUNIAPADA /398 /2025 () //
340	D-ABLAPL/25745/2025 ABLAPL/10064/2025	MANASI NAIK @ MANA NAIK VS	BIKASH CHANDRA PARIJA VS	DHENKANAL TOWN /92 /2025 ()

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341	D-ABLAPL/25800/2025 ABLAPL/10065/2025	STATE OF ODISHA KUMUDA PRADHAN VS	MITU KUMAR BISWAL VS	// RAMBHA (KHALLIKOTE) /143 /2013 ()
342	D-ABLAPL/25804/2025 ABLAPL/10066/2025	STATE OF ODISHA SUKADEB PATTAYAT VS	PRAMOD KUMAR JENA VS	// SINGLA /179 /2025 ()
343	D-ABLAPL/25803/2025 ABLAPL/10067/2025	STATE OF ODISHA RUKMANI MALLIK @ MAMA VS	JAYANTA KUMAR MAJHI VS	// GOPALPUR /127 /2025 ()
344	D-ABLAPL/24679/2025 ABLAPL/10068/2025	STATE OF ODISHA KARUNAKAR SAMAL VS	GAGAN BIHARI SINGH VS	// NISCHINTAKOILI /53 /2024 ()
345	D-ABLAPL/25088/2025 ABLAPL/10069/2025	STATE OF ODISHA PUJARANI MOHANTY VS	ABINASH ROUTRAY VS	// SAHID NAGAR P.S. /287 /2022 ()
346	D-ABLAPL/25805/2025 ABLAPL/10070/2025	STATE OF ODISHA AYASHANTA SAMAL @ PIPU VS	BIBHU PRASAD DAS VS	// PARADEEP MODEL /222 /2025 ()
347	D-ABLAPL/25092/2025 ABLAPL/10071/2025	STATE OF ODISHA JOGENDRA PRADHAN VS	ABINASH ROUTRAY VS	// MOHANA /60 /2025 ()
348	D-ABLAPL/25807/2025 ABLAPL/10072/2025	STATE OF ODISHA KAMARAJU TAREI VS	MITU KUMAR BISWAL VS	// KRUSHNA PRASAD /214 /2025 ()
349	D-ABLAPL/25403/2025 ABLAPL/10073/2025	STATE OF ODISHA JITENDRA KUMAR SAHOO @ JITENDRA KUMAR SAHU VS	PARTHA SARATHI DAS VS	// TURUMUNGA /165 /2025 ()
350	D-ABLAPL/24738/2025 ABLAPL/10074/2025	STATE OF ODISHA ARUP KUMAR NAYAK VS	MANORANJAN PADHY VS	// // ()
351	D-ABLAPL/25433/2025 ABLAPL/10075/2025	STATE OF ODISHA LAXMIDHAR PADHIARY VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// BARAMBA /7 /2025 () //

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352	D-ABLAPL/25811/2025 ABLAPL/10076/2025	D.PRAFULA @ D PRAFFULA PRADHAN VS STATE OF ODISHA	MITU KUMAR BISWAL VS	RAMBHA (KHALLIKOTE) /869 /2023 () //
353	D-ABLAPL/25408/2025 ABLAPL/10077/2025	UMAIR AHMAD @ UMAIR ASMAD VS STATE OF ODISHA	SIDHARTHA DAS VS	JODA /215 /2025 () //
354	D-ABLAPL/25827/2025 ABLAPL/10078/2025	SRINIBAS @ SHRINIBAS SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	BANKI /244 /2025 () //
355	D-ABLAPL/25514/2025 ABLAPL/10079/2025	MUSTAK AHAMMAD VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /235 /2023 () //
356	D-ABLAPL/25551/2025 ABLAPL/10080/2025	PRATAP GOCHHI @ SWAIN @ PRATAP CHANDRA SWAIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BANKI /195 /2003 () //
357	D-ABLAPL/25822/2025 ABLAPL/10081/2025	BINODINI PANDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	NAYAPALLI P.S. /429 /2025 () //
358	D-ABLAPL/25833/2025 ABLAPL/10082/2025	TAPAN KUMAR SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /322 /2025 () //
359	D-ABLAPL/25693/2025 ABLAPL/10083/2025	NRUSINGH CHARAN PRADHAN @ KUNU PRADHAN VS STATE OF ODISHA	LAXMIDHAR DASH VS	PURI SADAR /85 /2023 () //
360	D-ABLAPL/25709/2025 ABLAPL/10084/2025	PRABIN MALIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DHENKANAL SADAR /547 /2025 () //
361	D-ABLAPL/25722/2025 ABLAPL/10085/2025	AMAR PRADHAN VS STATE OF ODISHA	SANJIT MISHRA VS	MARINE PENTHAKATA /71 /2025 () //
362	D-ABLAPL/25761/2025 ABLAPL/10086/2025	SUBASH CHANDRA PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
363	D-ABLAPL/25324/2025	MANJU JENA	SOUBHAGYA LAXMI PATTNAIK	SARANAKUL /152 /2025

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	ABLAPL/10087/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/25791/2025 ABLAPL/10088/2025	BIKASH JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHARMASALA /9 /2025 () //
365	D-ABLAPL/26005/2025 ABLAPL/10089/2025	SAI SAGAR KAR VS CBI	BIBHU PRASAD DAS VS	/ /0 () //
366	D-ABLAPL/25842/2025 ABLAPL/10090/2025	KISHAN SINDHRIA @ SINDRIA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	BARGARH /373 /2025 () //
367	D-ABLAPL/25931/2025 ABLAPL/10091/2025	AMAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAPUR /12 /2019 () //
368	D-ABLAPL/25510/2025 ABLAPL/10092/2025	NIRANJAN MANIK @ MANI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	NEMALO /62 /2025 () //
369	D-ABLAPL/25932/2025 ABLAPL/10093/2025	KAILASH DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /137 /2016 () //
370	D-ABLAPL/25817/2025 ABLAPL/10094/2025	TANGUDU SREENIVASA RAO @ T.S. RAO VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	CHANDRASEKHARPUR /490 /2025 () //
371	D-ABLAPL/25948/2025 ABLAPL/10095/2025	DIBYALOCHAN SWAIN @ RAJA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	LALBAG /184 /2025 () //
372	D-ABLAPL/25820/2025 ABLAPL/10096/2025	INDARLAL SHARMA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	/ /0 () //
373	D-ABLAPL/25908/2025 ABLAPL/10097/2025	SHARAT KUMAR SAHU @ SARAT SAHOO VS STATE OF ODISHA	ABHISHEK DASH VS	CHANDRASEKHARPUR /487 /2025 () //
374	D-ABLAPL/25889/2025 ABLAPL/10098/2025	SANJAY KUMAR BARIK @ SANJAY BARIK VS	AKSHAYA KUMAR BISOI VS	BANAPUR P.S. /284 /2025 ()

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375	D-ABLAPL/25851/2025 ABLAPL/10099/2025	STATE OF ODISHA ANITA AGRAWAL VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	// JATNI P.S. /345 /2025 ()
376	D-ABLAPL/25900/2025 ABLAPL/10100/2025	STATE OF ODISHA RASANANDA BARIK VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// KHAIRA /249 /2025 ()
377	D-ABLAPL/25965/2025 ABLAPL/10101/2025	STATE OF ODISHA SOUMYA RANJAN JENA @ RAKA JENA VS STATE OF ODISHA	BAIVAV MISHRA VS	// CHANDRASEKHARPUR /487 /2025 ()
378	D-ABLAPL/26067/2025 ABLAPL/10102/2025	STATE OF ODISHA BIKASH JENA VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	// BHARATPUR PS /418 /2025 ()